

(b) if so, the location of that place and the area it will cover; and

(c) the estimated amount spent or proposed to be spent in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PARTAP SINGH)
(a) Government have approved in principle the setting up of a Dry Port

(b) and (c) 'A Panel in the Planning Commission has been asked to go into the question of location of the Dry Port and make its recommendations to the Government

Casual and Central Pool Workers in Security Paper Mill in Hoshangabad

795 SHRI NITIRAJ SINGH CHAUDHARY Will the Minister of FINANCE be pleased to state

(a) whether the work of casual and central pool workers working in Security Paper Mill, Hoshangabad has been found to be satisfactory; and

(b) if so, the reasons why they are not being absorbed permanently?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKERJEE)

(a) Yes, Sir

(b) The Central Pool workers constitute a regular part of authorised industrial strength of Security Paper Mill. The casual workers are engaged for carrying out work of periodical and casual nature like disposal of accumulated rag dust lime sludge, effluent cludge, etc. It would be uneconomical to appoint them on regular establishment for carrying out such type of works. However as and when vacancies arise, they are considered for regular appointment, subject to satisfactory work

Seizure of forged currency notes

796 SHRI NITIRAJ SINGH CHAUDHARY Will the Minister of FINANCE be pleased to state

(a) whether fake currency notes were seized recently at Bhopal, Hoshangabad, Meerut, Bombay, Amravati, Ghazipur and other places in the country;

(b) if so, their value;

(c) whether the paper on which the above notes were printed was manufactured in Security Paper Mill, Hoshangabad;

(d) if so, whether responsibilities have been fixed; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PRANAB KUMAR MUKERJEE) (a) There is no recent case of seizure of fake currency notes. The last case that was reported to the Central Bureau of Investigation was a seizure at Bombay in November, 1974

(b) During 1974-75 (upto December 1974) fake currency notes worth Rs 98,326 were seized by Police in raids and notes amounting to Rs 29,237 were recovered from circulation

(c) There is no evidence to suggest that the fake notes referred to above were printed on paper manufactured in security Paper Mill, Hoshangabad

(d) and (e) Do not arise

Class I, II, III and IV Officers in Security Paper Mill, Hoshangabad

797 SHRI NITIRAJ SINGH CHAUDHARY Will the Minister of FINANCE be pleased to state

(a) the number of Class I, Class II, Class III, and Class IV officers and workers serving in Security Paper Mills, Hoshangabad since 1966-67;